

## NOTICE

Advocates are requested to supply copies of paper books and interim/final orders passed by this Hon'ble Court along with fresh status of following cases to Reconstruction Cell with in a period of 15 days:-

1. FAO 2344/1990
2. FAO 285/1992
3. COCP 1092/1992 titled as 'Bal Krishan Sharma Vs. Shanti Devi etc.'
4. FAO 1251/1992
5. FAO 1252/1992
6. FAO 356/1995
7. FAO 162/2005 titled as 'Gopal Dass Vs. Ramesh and ors.'

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*11/1/22*